

CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH  
(CIRCUIT AT PORT BLAIR)

No. O.A 351/901/2018

Date of Order: 20.12.2018

Present: Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Shri Julius Kerketta, S/o Late Benedick  
Presently residing at Delanipur, Port Blair  
South Andaman District,  
Aged bout 58 years,  
Presently working as Driver (Light Vehicle Driver)  
Under the Deputy Commissioner Office  
Car Nicobar District

---Applicant

-VS-

1. The Union of India service through  
The Secretary, Ministry of Rural Development  
Krishi Bhawan, New Delhi 110011.
2. The Commissioner & Secretary  
Rural Development Department  
UT Administration of A&N Islands  
Port Blair.
3. The Chief Secretary  
A&N Administration  
Port Blair - 744101.
4. The Secretary (RD & LSG)  
A&N Administration  
Port Blair
5. The Chief Pay & Accounts Officer  
Office of the Chief Pay & Accounts Officer  
A&N Administration  
Port Blair
5. The Chairman  
District Rural Development Society  
Car Nicobar District  
A&N Islands
6. The Deputy Commissioner  
Car Nicobar District  
A&N Administration

---Respondents

For the Applicants: MR R KUMAR, COUNSEL  
For the Respondents: MR V D S BALAN, COUNSEL

**ORDER (Oral)**

Per: Bidisha Banerjee, Member (J):

Heard ld. counsel for both the parties.

2. Since no representation has been preferred by the applicant, liberty is granted to the applicant to make a comprehensive representation seeking benefits enclosing judgment he wish to cite within 4 weeks from the date of receipt of a copy of this order. In the event such representation is preferred, the respondents shall consider and dispose of the same by 8 weeks thereafter by passing a well reasoned order in accordance with law.

3. We have not gone into the merits of the matter and all points to be raised in the representation are kept open for the respondent authorities.

With the consent of both the parties, the O.A is disposed of. No costs.

(Nandita Chatterjee)  
Administrative Member

(Bidisha Banerjee)  
Judicial Member

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